

ings under other Ministries were supplied with the employees' biodata and they were requested to absorb as many of them as possible.

(d) The closure/revival of the Central Fisheries Corporation is under consideration of the Government. In case it is decided to wind up the Corporation, all efforts will be made to absorb them in other Corporations; the remaining unabsorbed employees would have to be retrenched with full retrenchment benefits as admissible under the rules.

**मध्य प्रदेश में सतना जिले के रामनगर उप-डाकघर में लगाये गये सार्वजनिक टेलीफोन का खराब होना**

786. श्री प्यारे लाल खंडेलवाल : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के सतना जिले के रामनगर उप डाकघर में लगा हुआ सार्वजनिक टेलीफोन 1 जनवरी, 1980 से 30 जून, 1980 की अवधि के दौरान कितने दिन खराब रहा ;

(ख) क्या यह सब है कि उक्त सार्वजनिक टेलीफोन अभी भी खराब है; और

(ग) यदि हाँ, तो उक्त सार्वजनिक टेलीफोन को कब तक ठीक कर दिया जायेगा ?

**Non-functioning of P.C.O. installed at Ramnagar sub-post Office of Satna District in Madhya Pradesh**

786. SHRI PYARE LAL KHANDELWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what are the number of days during the period for the 1st January, 1980 to 30th June, 1980 when the Public Call Office installed at Ramnagar Sub-

Post Office of Satna district in Madhya Pradesh remained out of order;

(b) whether it is a fact that the said Public Call Office is still out of order; and

(c) if so, by when the said Public Call Office will be put in working, order?]

**संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक श्रीराव):** (क) लकड़ी के खर्चों की नियमित चोरी के कारण सतना जिले का रामनगर सार्वजनिक टेलीफोन घर जनवरी 80 से जून 80 तक की अवधि के दौरान 87 दिन तक खराब पड़ा रहा ।

(ख) जी नहीं, सार्वजनिक टेलीफोन घर का कार्यकरण पुनः चालू कर दिया गया है ।

(ग) प्रश्न ही नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Ramnagar PCO of Satna District remained out of order for 87 days from January '80 to June '80 mainly due to regular theft of wooden poles.

(b) No, Sir. The working of this P.CO. has been restored.

(c) Does not arise.]

**Pay scales of duty charge officers in Delhi Municipal Corporation**

787. SHRI BALRAM DAS: Will the Minister of EDUCATION be pleased to state:

(a) what is the number of officers working on current duty charge on the posts of school Inspectors, Senior School Inspectors and Assistant Education Officers in male and female Scheduled Castes and Scheduled Tribes categories in Municipal Corporation of Delhi;